Declaration of Assets and Liabilities

I, Anif KR Mandal, son/daughter/wife of Chichai Mandal aged 4.7 years, belonging to Bihar vidha Sakha. Patna service and persently working as Attendent give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

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A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20.0000/-	20,000/=	Priyanshu	Shivam	Shanti
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	A/CNO-1083948017	1 A/c NO - 20281742 996	Nil	Nil	Néf
(iii)	Bonds, Debentures and Shares in companies	Něf	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	MF-6000/-Per Month	PEMF- 2000/ Permonth	LIC- 3569/- Permonth	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nél	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Nél	Gold-10.9 Silver-200	Nil.	Nél	Nil
(vii)	Other assets, such as values of claims/interests	LCD-TV Fridge	Nil	Nil	Nil	Nil

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependant on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	200, Dismij	Nel	Nil	Nël	Nil
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	Něl	Nil	Nil	Nil	Nil
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	Nil	Nil	Nėl	Nil	Nil
(v)	Others(Such as interest in property)	Nel	Nel	wif	Nil	Nil

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note: Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as	
(a)	(i) Loan from Banks	SBI BIHARVIDHAN MANDAL	12,00000/-	
	(ii) Loan from financial institutions			
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	Nėl	Nil	
	(b) dues to departments dealing with supply of water	Nel	Nél	
	(c)dues to departments dealing with supply of electricity	· Nėl	Nil	

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	(d) dues to departments dealing with telephones	Nel	Neil
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	Néf	Nil
116	(f)Other dues, if any	NO	NO
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	BJKPM1145G	
	(ii) Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	Nil	Nil
	(iii)Sales Tax[Only in case of proprietary business]	Nel	Nil
	(iv)Property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No	. :-	PTS/BLA-1064
Gender	:-	MALE
Date of Birth	:-	25011978
Class/Group	:-	C
Cadre	:-	MESSENGIER
Home District	:-	KATIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

	Signature अमीनल कुमार मेंडल
	Name of Employee: Anil Kumar Mandal
Place: PATMA	Designation: Office attendent
Date: 11-02-2025	Designation: Office attendent Department: Biharvidhan Sabha, Patra

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.